

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3056
ANSWERED ON:31.07.2014
UPGRADATION OF SRINAGAR - JAMMU HIGHWAY
Karra Shri Tariq Hameed

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has got No Objection Certificate (NOC) from Government of Jammu & Kashmir for entrustment of National Highway No. 144A;
- (b) if so, the reasons therefor;
- (c) whether the Government has any plan to extend the four laning of this highway upto Uri in North Kashmir;
- (d) if so, the details thereof; and
- (e) the developmental work proposed to be done on this stretch?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KRISHANPAL GURJAR)

- (a) & (b) Government of Jammu & Kashmir has recently submitted No Objection Certificate (NOC) for entrustment of Jammu-Akhnur-Naoshera-Rajauri-Punch section of National Highway No. 144A.
- (c) to (e) There is no plan for four laning of this highway upto Uri in North Kashmir, as Uri is not connected with this National Highway. This Ministry is primarily responsible for development and maintenance of National Highways, which is a continuous process through its implementing agencies. The development and maintenance of this National Highway depends on inter-se-priority and availability of funds.